

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 244 of 1996. (O.A. No. 767 of 1996)

Present : HON'BLE MR. JUSTICE A.K. CHATTERJEE, VICE CHAIRMAN.

HON'BLE MR. M.S. MUKHERJEE, MEMBER (A)

BANKIM CHANDRA DAS

VS.

UNION OF INDIA & ORS. (Mint)

For applicant : Mr. P.K. Munsi, Counsel.

For respondents : ~~Mr.~~ Mr. S.P. Kar, Counsel.

Date of Order : 9.8.1996.

O R D E R

This M.A. has been moved as an unlisted motion.

Mr. Kar ~~Xbanex~~ appears for the respondents nos. 1 to 3. None appears for Private-respondent. Mr. Munsi prays for Interim Order as prayed ~~on~~ for in the application.

On hearing both the parties, we direct that, as an interim measure, the proposed selection in the vacancy of Wireman (Gr.-I) of the private-respondent no. 4 (Shri Tapas Kr. Das) be stayed till the next date of admission hearing, which was fixed on 6/9/96, on which date the M.A. may be listed along with the O.A. 767/96. The respondents may file reply before a week of the date fixed.

Plain copy of this order may be given to the parties concerned.

Member
MEMBER (A)

Chairman
VICE CHAIRMAN